

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Trade Notice No. 09 /2013,
Dated 7th March, 2014

To
All RAs of DGFT
Members of Trade
Export Promotion Councils

Subject: Revision in Appendix 37 A and 37 D of Handbook of Procedure Volume I.

An exercise has been done to align the product description and ITC HS codes of items mentioned in Appendix 37-A and 37-D of HBP v1. This has been notified through Public Notice No. 52 on 25.02.2014. The intention behind this exercise was to align / harmonize description with the ITC HS codes and hence there has been no addition / deletion in entitlement. However after alignment there may have been an error in the description or entitlement.

2. All exporters are requested / encouraged to give feedback /suggestion on such cases preferably through e-mail to hardeep.singh@nic.in with a copy to ramankumar@nic.in by 30.04.2014. All suggestion received will be examined and appropriate action will be taken to correct the discrepancy if any, by 31.05.2014.

(Hardeep Singh)
Joint Director General of Foreign Trade
Email: hardeep.singh@nic.in

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